## Government of Jammu and Kashmir Department of Law, Justice and Parliamentary Affairs Civil Secretariat Srinagar/Jammu

Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

## GOVERNMENT ORDER NO:- 3053 -- JK (LD ) of 2025 DATED:- 12 - 03 - 2025

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

## By order of Government of Jammu and Kashmir.

Sd/-(Achal Sethi)

Secretary to Government

Dated:- 12- 03 - 2025

No:-LAW-OIC/03/2025

Copy to the:-

1. Learned Advocate General, J&K

- 2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
- 3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
- 4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
- 5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
- 6. Secretary to Government, Revenue Department.
- 7. Director Litigation, Srinagar/ Jammu.
- 8. Law Officer concerned
- 9. Officer In Charge Litigation(OIC).
- 10. Private Secretary to Chief Secretary for information of Chief Secretary.
- 11. Private Secretary to Secretary Law.
- 12. Incharge Website.
- 13. Government Order file.
- 14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

## Annexure to the Government Order No. 3053-JK (LD) of 2025 dated 12.03.2025.

S.No	Name of the Officer	Titled of the Case
1.	Nidhi Malik (IAS),	O.A No 1214/2024, titled Gian Chand
	(District Election Officer)	V/S Revenue Department.
	Deputy Commissioner Reasi.	
2.	Nidhi Malik (IAS)	O.A No 1155/2024, titled Mohd Iqbal
	(District Election Officer)	V/S School Education Department.
	Deputy Commissioner Reasi.	
4.	Rakesh Kumar (JKAS)	O.A No 1179/2024, titled Mohd Ashraf
	Deputy District Election Officer	& Anr. V/S UT of J&K through
	Reasi.	Commissioner-Cum-Secretary to
	Reasi.	Revenue Department Civil Secretariat.
	Anchomoli Chames (IVAC) ACD	
4.	Anshumali Sharma, (JKAS) ACR,	WP (C) No 2053/2023, titled Mohd
-	Reasi	Rafiq V/s UT of J&K and Ors.
5	Anshumali Sharma (JKAS)	WPC (NO 903/2024, titled CM No
	ACR, Reasi	2201/2024 titled Shiv Kumar V/S UT of
		J&K Ors.
6	Anshumali Sharma (JKAS)	WPC No.1171/2024 titled Mohd Raiz
	ACR, Reasi	V/S UT of J&K & Ors.
7	Muzahir Hussain Shah, (JKAS)	WPC No. 345/2024, titled Nazir Ahmed
	SDM Mahore	& Ors Vs UT of J&K & Ors.
8	Anshumali Sharma (JKAS)	WPC No.1658/2023, titled Romesh
	ACR, Reasi	Chander V/S UT of J&K and other.
9	Piyush Dhotra, (JKAS) SDM	WPC No.840/2023, titled Chanda Ram
9	Katra SDIVI	V/s UT of J&K and Ors.
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10	Anshumali Sharma (JKAS)	WPC NO. 918/2022, titled Ved Parkash
	ACR, Reasi	V/s UT of J&K and Ors.
11	Piyush Dhotra, (JKAS) SDM	WP.(C) No.2680/2023, titled Hotel Maa
	Katra	Saraswati V/s UT of J&K and ors
12	Piyush Dhotra, (JKAS) SDM	WP (C) No.189/2023, titled Subash
12	Katra	Chander Sharma V/S UT of J&K and
	Kaua	others.
10	Pivush Dhotra, (JKAS) SDM	WP (C) No.775/2024, titled Rakesh
13		Kumar Padha V/S UT of J&K and
	(Collector) Katra	
	G 1 G 1 (WAG)	others. WPC No. 2722/2023, titled Barkat Ali
14	Suresh Singh (JKAS)	Vs Deputy Commissioner Reasi.
	Tehsildar, Reasi	Vs Deputy Commissioner Reast.
15	Anshumali Sharma (JKAS)	WP (C)82/2024, titled Bharat Bhusahn
13	ACR, Reasi	Gupta V/S Union of India and other.
16	Anshumali Sharma (JKAS)	WPC No 2064/2023 titled Sukhdev
16	Assistant Commissioner Revenue	Singh V/S UT of J&K Ors.
		Singil V/S OT OF SCIE OFS.
	Reasi	WPC No 2387/2023 titled Jatinder
17	Piyush Dotra, (JKAS) Sub	Singh V/S UT of J&K Ors.
	Divisional Magistrate Katra	Singh V/S UT OF J&K OIS.
18	Mazhir Shah (JKAS) Sub	WPC No 1720/2024, titled Jamal Din
	Divisional Magistrate Mahore	and Others V/S UT Of J&K and others.
		WPC No 388/2024, titled Kamlo Devi
19	Anshumali Sharma (JKAS)	& Anrs V/S UT of J&K and Ors.
	Assistant Commissioner Revenue	& Aill'S V/S UT OF JOEK and Ors.

	Reasi	
20	Piyush Dotra, (JKAS) Sub Divisional Magistrate Katra	WPC No 782/2024, titled Rattan Lal V/S UT of J&K and others.
21	Anshumali Sharma (JKAS) Assistant Commissioner Revenue Reasi	WPC No 1430/2024 titled M/S Vaishno Devi Merchandising & Ors V/S UT Of J&K & Ors.
22	Mazhir Shah (JKAS) Sub Divisional Magistrate Mahore	WPC No 1696/2024 Titled Qamar Din V/S UT of J&K Ors.
23	Piyush Dotra, (JKAS) Sub Divisional Magistrate Katra	WPC No 137/2024, titled Isher Dass & Ors V/S UT of J&K Ors.
24	Mazhir Shah (JKAS) Sub Divisional Magistrate Mahore	WPC No 511/2024, titled Abdul Lateef & Ors V/S Union of India .
25	Jatinder Singh Tehsildar Katra	WPC No 2993/2024, titled Om Paraksh & Ors V/S UT of J&K Ors.
26	Piyush Dotra, (JKAS) Sub Divisional Magistrate Katra	WPC No 13/2024 titled Tripta Devi & ors V/S UT of J&K & Ors
27	Piyush Dotra, (JKAS) Sub Divisional Magistrate Katra	WPC No 3076/2024 titled Krishan Chand V/S State of J&K Ors.
28	Anshumali Sharma (JKAS) Assistant Commissioner Revenue Reasi	WPC No 2995/2024 titled Ashok Kumar V/S UT of J&K & Ors.

